

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 12/16 in CP 1/16	-	For Hearing	241 =	Standard Chartered Pvt. Equity Matritius II Ltd. & Ors. Vs Firepro Systems Pvt. Ltd. & Ors.


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SNEHA MADINUR CONVERSE LAW LLP 8861324242	Respondent 1	<i>Sneha Madinur</i>
2.	BHUMIKA BHATRA		
3.	MR. UDAYA HOLLA MR ANANYA KUMAR MS. PRAEYA CHAUDHAN	PETITIONERS	<i>Prae</i>
4.	M. K. Dilip M. G. Nanjappa Vivek B.S.	Respondents 4 & 5.	<i>Vivek BS</i>
5.	Mr. Bhumika Batra Crawford Bayley & Co	Respondent 1 & 2	<i>Bhatra</i>
			P.T.O.

Counsel for petitioner is present. Counsel for respondent is also present. I.A. No.12/16 is taken up today. Both the counsels are directed to file written statements and counsel for respondent in IA No.12/16 requested the Tribunal that he would like advance further arguments in the IA and requested time to grant permission to advance further arguments in this IA.

List it on 24.08.2017.



MEMBER (J)



MEMBER (T)